

IN THE COURT OF SHRI PULASTYA PRAMACHALA,
SPECIAL JUDGE CBI - 13, (PC ACT)
ROUSE AVENUE DISTRICT COURTS, NEW DELHI.

CBI No : 07/2020

RC No. RC/DAI/2018/A/0003/CBI/ACB/New Delhi

CBI v. Dr. Rishi Raj & Ors.

06/07/2020 (At 10.00 a.m.)

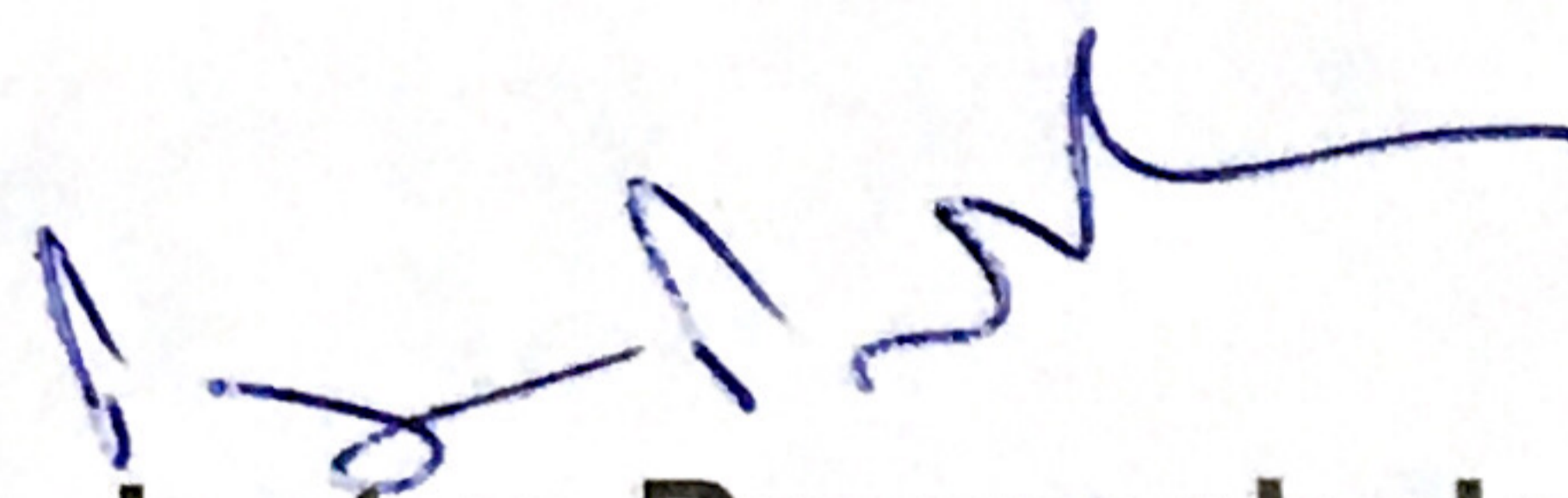
Presence : None.

In view of order no. 16/DHC/2020/Delhi, dated 13.06.2020 of Hon'ble High Court of Delhi and order no. E-4121-4205/DJ/RADC/2020/Delhi dated 15.06.2020 of Id. District & Sessions Judge cum Spl. Judge/CBI/PC-Act/RADC/New Delhi, and order no. 22/DHC/2020 dated 29.06.2020 of Hon'ble High Court of Delhi and order no. E-5577-5661/GAZ/RADC/Delhi dated 29.06.2020 of Id. District & Sessions Judge cum Spl. Judge (PC-Act), RADC, New Delhi, as well as stage of this case, separate court notices dated 30.06.2020 were directed to be issued to all the parties of the case, thereby seeking their consent for hearing of this case (in case, they are prepared with all relevant materials/copy of case file) through video conferencing. Separate replies of the aforesaid notices were received from the parties at designated e-mail address of this court.

Ld. PP for CBI has sent reply stating that he is willing to participate in video conferencing, but at the same time he has also stated that assistance of IO is required. He has not stated anything about presence or willingness of IO, nor IO has sent his reply separately.

Accused/Dr. Rishi Raj (A1) and Sh. Lakshya Parashar, Id. counsel for accused/Sh. N. Pradeep Sharma (A2) have sent separate replies taking stand that they would prefer to participate in physical hearing. Thus, I find that none of the parties are ready and willing for hearing of the case through video conferencing. Hence, the matter is adjourned as per office circular. Put up on 06.08.2020 for arguments on charge.

This order has been passed at my residential office and scanned copy of signed order is being transmitted to Ahlmad digitally for compliance and for uploading on the website. A copy of this order be sent through e-mail/WhatsApp to all the parties.



(Pulastya Pramachala)
Special Judge (CBI-13), PC Act,
RADC, New Delhi/06.07.2020